

Government of India
Ministry of Finance
Department of Financial Services
Lok Sabha
Unstarred Question No. 1745

Friday, July 27, 2018/Shravana 5, 1940 (Saka)

LIC Properties

1745. SHRI GOPAL SHETTY:

Will the Minister of FINANCE
be pleased to state:

- (a) the details of number of chawls and building properties owned by Life Insurance Corporation of India (LIC) in Mumbai along with their value, residential/ commercial-wise;
- (b) whether LIC made any survey related to redevelopment of the chawls/ properties and if so, the details thereof;
- (c) whether LIC has appointed any consultant and if so, the outcome thereof;
- (d) whether they submitted their report and if so, the details thereof along with the gain of LIC after redeveloping the chawls/properties from the 50 percent saleable FSI;
- (e) whether the redevelopment of these properties is a policy matter decided only by his Ministry and if so, the details thereof; and
- (f) whether his Ministry will prepare any policy in this regard as has been done by the other Ministries/organizations, if so, the details thereof and if not, the reasons therefor?

Answer

Minister of State in the Ministry of Finance
(Shri Shiv Pratap Shukla)

(a) to (d): As per Life Insurance Corporation of India (LIC), the details of number of chawls and building properties owned by LIC in Mumbai along with their value are as under:

Properties	Numbers	Value (Rs. in crores)
Chawls	10	138.83
Investment buildings	101	5,033.29
Residential buildings	87	924.32
Total	198	6,096.44

LIC has not made any such survey related to redevelopment of the chawls/properties. LIC has not appointed any consultant.

(e) and (f): Redevelopment of the above mentioned properties is a policy matter of LIC.

